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## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1589/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.01.2018

NAME OF THE PARTIES:

Vibrant Global Trading Pvt. Ltd.

V/s.

Richa Infra Holdings Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

J. Jaideep Khattal

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## **ORDER**

## CP No. 1589/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as the Corporate Debtor are present.

Since it is appearing that parties are likely to come to consensus for settlement, at their request, list this matter for reporting settlement on 23.01.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Scl/-B.S.V. PRAKASH KUMAR Member (Judicial)